

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 246 OF 2017 IN  
DFR NO. 619 OF 2017**

**Dated: 18<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Espar Pak Ltd. & Ors. ...Appellant(s)  
Vs.**

**Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudary**

**ORDER**

**IA NO.246 of 2017  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 03.07.2017. Dasti, in addition, is permitted.

List the matter on **03.07.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**